



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,23rd July 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[RESPECTIVE DIVISION BENCH-I AND DIVISION  
BENCH - II WILL SIT AFTER RISING OF THIS  
BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>ORDERS</b>				
1	PIL(Suo Moto)/3/2021 (AT 10:30 AM), WITH OFFICE NOTE, FIXED	XXXX <b>Versus</b> THE ADVOCATE GENERAL, ASSAM AND ANR.	SC, GHC	MR. R K D CHOUDHURY, A.S.G.I. ADVOCATE GENERAL, ASSAM AG, MIZORAM AG, NAGALAND AG, ARUNACHAL PRADESH PRESIDENT G.H.C BAR ASSO.

LEAVE NOTE OF ADVOCATES FOR 23/07/2021

1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[DIVISION BENCH - I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>MOTION</b>				
7	WP(C)/3337/2021 CAVT. NO.04672/021, FIXED	7 SENSE INFRASTRUCTURE PVT. LTD <b>Versus</b> THE STATE BANK OF INDIA AND 7 ORS	MS N NATH MR. M DUTTA MR J MAHANTA	GA, ASSAM MR. A PARVEZ MR D GOGOI MR. A K ROY (R No.3) MR. S SINGHA MR. B ROY FOR CAVEATOR
<b>ADMISSION</b>				
8	WA/158/2021	STATE OF SIKKIM <b>Versus</b> SHRI SUSHIL PRADHAN	MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCHEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA	
	<b>WITH</b> I.A.(Civil)/1134/2021 <b>in</b> WA/158/2021	STATE OF SIKKIM <b>Versus</b> SHRI SUSHIL PRADHAN	MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCHEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA MR. S K CHETRY	

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LEAVE NOTE OF ADVOCATES FOR 23/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 1**

**[THIS BENCH WILL SIT AFTER  
RISING OF DIVISION BENCH - I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

4	I.A.(CrI.)/287/2021 (CONNECTED WITH ITEM NO. 1 IN THE DAILY CAUSE LIST LISTED BEFORE THIS BENCH) in CrI.Pet./349/2021	NABAM TUKI <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR U S BORGHAIN	SC, CBI
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LEAVE NOTE OF ADVOCATES FOR 23/07/2021

1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL, CIVIL AND MATTERS RELATED  
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>BAIL HEARING (BA)</b>			
42 Bail Appln./1458/2021 FIXED	MOUSAM SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 9**

**[CIVIL BENCH - II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>ADMISSION</u></b>			
26 WP(C)/2869/2021 FIXED	DR. RAJDEEP DAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR A D CHOUDHURY MR. S DEKA MR. P DUTTA MS. J BORO	MR. A M BORA MR. B CHAKRAVARTY MR. D K BAIDYA ASSTT.S.G.I.
<b><u>ORDERS</u></b>			
27 WP(C)/3166/2021 CAVT. NO.03852/021, FIXED	BIREN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D DEKA MR N J KUMAR MR. R KAMAN	SC, SEC. EDU. MR. S K DAS MR R KARIM SC, N C T E MR D BARMAN FOR CAVEATOR SC, DIB. UNIVERSITY

LEAVE NOTE OF ADVOCATES FOR 23/07/2021

1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[CIVIL BENCH - III**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>WITHDRAWAL</b>			
22 WP(C)/7724/2017 B/O	ON THE DEATH OF ANJAN KUMAR BORTHAKUR HIS LEGAL HEIRS - 1(a) GITUMONI BORTHAKUR <b>Versus</b> ASSAM GRAMIN VIKASH BANK and 3 ORS.	MR. P CHOUDHURY MS. S KHANIKAR MS. P BARUAH MR B KAUSHIK	MR S DUTTA (R1-R4) MS. N MODI (R1-R4) MR. S DUTTA (R1-R4) MR. R A HAZARIKA (R1-R4)
<b>MOTION</b>			
23 WP(C)/3377/2021 B/O	BIDHAN KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR N DUTTA MR K G DAS MR. P MAHANTA MR. R B GOHAIN MR. D J DAS	SC, FOREST SC, PCB
<b>ORDER (IMPLEADMENT OF PARTY)</b>			
24 I.A.(Civil)/1137/2021 (CONNECTED WITH ITEM NO. 20 IN THE DAILY CAUSELIST), B/O in Cont.Cas(C)/181/2021	SRINGDAO HAPILA <b>Versus</b> MOLOY BORA AND 5 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN	
<b>ADMISSION</b>			
25 WP(C)/3099/2021 FIXED	CT/GD (M) ALAKA BASUMATARY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. A K DUTTA 1 TO 6) ASSTT.S.G.I.
26 WP(C)/3159/2021 FIXED	RAJ KUMAR DAS AND 8 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021





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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[CIVIL BENCH - IV & I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>MOTION</u></b>				
29	WP(C)/3379/2021 B/O	PORESH CH. HALOI <b>Versus</b> THE UCO BANK AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	
30	WP(C)/3382/2021 B/O	RAGHAVAN JANAKAN PADMARAJ <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. U K NAIR MR A CHAKRABORTY	SC, NF RLY
<b><u>ORDERS</u></b>				
31	WP(C)/3258/2021 FIXED	M/S RISHA INFRASTRUCTURE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, FOREST

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 13**

**[CRIMINAL AND MATTERS RELATED  
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
51	Bail Appln./1265/2021 SCANNED COPY OF CASE RECORD, FIXED	MD. SAHIDUR @ SAHIDUR RAHMAN <b>Versus</b> THE UNION OF INDIA	MS. A. MEDHI	SC, NCB
52	Bail Appln./1388/2021 FIXED, MORE	ABUL KALAM UDDIN @ KALAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
<b>HEARING</b>				
53	Crl.A./144/2018 WITH LCR 4 FILES, FIXED	IROMCHITRA DEVI <b>Versus</b> NONGTHOMBAM AJAY MEETEIAGED AND ANR	MR. N BARUAH MR U BAINS MR S S VERKA MR L THAKUR MR. M SARMA	MR. S K SINGHA (R1) SC, C B I MR. N G SINGH (R1) MR. M K DUTTA (R1)

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LEAVE NOTE OF ADVOCATES FOR 23/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 14**

**[CRIMINAL AND MATTERS RELATED  
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
51	Bail Appln./1248/2021 FIXED	LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	PP, ASSAM
52	Bail Appln./1344/2021 FIXED	MANOWAR HUSSAIN @ MONA <b>Versus</b> THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
53	Bail Appln./1354/2021 FIXED	SONESWAR GOGOI @ SUNESWAR GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
54	Bail Appln./1509/2021 FIXED	PULAK BARMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J KALITA	PP, ASSAM
55	Bail Appln./1590/2021 FIXED	JAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN B ALI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 15**

**[CIVIL BENCH - III]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
25	WP(C)/2159/2015 FIXED	KRISHNA KANTA BORA and 33 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.A K PURKAYASTHA MR.M MAJUMDAR MR.F A HASSAN	GA, ASSAM(R1-2) SC, FINANCER4 SC, DLR(R3,5)
26	WP(C)/7269/2016 B/O	NO. S/355752H HAV/ORL. DIGANTA BARMAN <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.M MAHANTA MR. B PATHAK MR.M CHOUDHURY MR. R THADANI MR.P K MUNIR	ASSTT.S.G.I.
27	WP(C)/3291/2018 FIXED	GAUTAM KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 19 ORS.	MR S CHOUDHURY MR. A SARMA MR. B CHOUDHURY MR. K KALITA	MR. J AHMED (R15) MR. P MAHANTA (R5) SC, APSC MS. P SAHARIA (R5) MS. S R SAIKIA (R15) SC, TRANSPORT MS. M AHMED (R15)
	<b>WITH</b> I.A.(Civil)/1763/2019 <b>in</b> WP(C)/3291/2018	SITARAM DOLEY <b>Versus</b> THE STATE OF ASSAM AND 19 ORS.	J U AHMED MS. M AHMED	SC, APSC MR. M KALITA SC, TRANSPORT
28	WP(C)/3819/2018	HIMANGSHU KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. P MAHANTA MR. R B GOHAIN	MR. P MAHANTA (R13) SC, APSC MR S BHARALI MR. M DAS MS. P SAHARIA (R13) SC, TRANSPORT MR. N K NEOG
	<b>WITH</b> WP(C)/3855/2018	BUBUL KR. GOGOI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. P MAHANTA MR. R B GOHAIN	MR. P MAHANTA (R9) SC, APSC MR S BHARALI MR. M DAS MS. P SAHARIA (R9) SC, TRANSPORT MR. N K NEOG

30	<b>WITH</b> WP(C)/3616/2019	GAUTAM KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. K KALITA MR B CHOUDHURY MR E SHITIRI	GA, ASSAM MR. P MAHANTA SC, APSC MS. P SAHARIA MS S GOSWAMI SC, TRANSPORT
31	WP(C)/2650/2020 WITH WP(C) 7191/2017 (D/O) FIXED	PABITRA BORA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. S KHAN MRS. S P HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. S R BORUAH
32	<b>WITH</b> Cont.Cas(C)/192/2018	PABITRA BORA <b>Versus</b> MR. BISWAJIT PEGU	MS. S AHMED	MR. D SAIKIA MR. B J TALUKDAR MS. R B BORA MS. N PHUKAN MS. N PHUKAN MS. N M SARMA
33	WP(C)/1600/2021 FIXED	SIRANJU KEWOT AND 13 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
34	WP(C)/1924/2021 FIXED	RAM PRABESH MAHATO AND 11 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
35	WP(C)/1938/2021 FIXED	JOGENDRA SAHANI AND 11 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
36	<b>WITH</b> WP(C)/2737/2021	RAJ KUMAR SAH AND 11 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
37	<b>WITH</b> WP(C)/2743/2021	KUSHO SAHANI AND 12 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
38	WP(C)/2640/2021 FIXED	MAHESH SARMA AND 8 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
<b>ORDERS</b>				
39	Cont.Cas(C)/298/2019 FIXED	KHADI BOARD KARMI SANGHA AND ANR. <b>Versus</b> SRI ALOK KUMAR AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	MR. D SAIKIA MR J K PARAJULI MR. S K CHAKRABORTY MR. B GOGOI MR. D NATH MR. P K MUNIR MR. P K MUNIR MR P NAYAK MR D KALITA

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 17**

**[CIVIL BENCH - IV & I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>ORDERS</b>			
33 WP(C)/2892/2021 FIXED	TRIGYN TECHNOLOGIES LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA	SC, ELEM. EDU GA, ASSAM MR. A DHAR MR K BORTHAKUR SC, SSA

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